Central Adiministrative Tribunal Principal Bench



OA No.1981/2002

New Delhi, this the 19th day of August, 2002.

Hon'ble Shri V.K.Majotra, Member (A) Hon'ble Shri Shanker Raju, Member (J)

> Hriday Ram, S/o Shri Ram Newal R/o The Manager, Govt. of India Press Press Canteenn, Rinng Road, Mayapuri New Delhi.

> > Applicant.

(Shri U.Srivastava, Advocate)

Versus

The Union of India, through

- 1. The Secretary
 Ministry of Urban Development
 Govt. of India, Nirman Bhavan
 New Delhi.
- 2. The Manager
 Govt. of India Press
 Ring Road, Mayapuri
 New Delhi.
- 3. The Secretary (Canteen)
 Govt. of India Press
 Ring Road, New Delhi.

.... Respondents.

Order (Oral)

By Shri V.K.Majotra, Member (A)

Learned counsel of the applicant seeks permission to withdraw this OA. OA is dismissed as withdrawn with liberty.

(Shanker Raju) Member (J)

(V.K.Majotra) Member (A)

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